

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 12.09.2019 (THURSDAY)
COURT OF CHAIRPERSON
10: 30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Fixing the date of Admission

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) No. 199 of 2019	Navneet Gupta. Vs. Bharat Tractors Pvt Ltd & Ors.	Saurabh Kalia	Rohan Jaitley- R5,6,7 & 10

For Orders

2.	Comp. App. (AT) (Ins) No. 274 of 2019	Regent Lighting Asia Pvt. Ltd. Vs. Barbarika India Pvt. Ltd.	Divjyot Singh	R.K. Chhillar
3.	Comp. App. (AT) (Ins) No. 286 of 2019	Urban Infrastructure Trustees Ltd. Vs. Neelkanth Realty Pvt. Ltd.	K.J. John	Kush Chaturvedi
4.	Comp. App (AT) (Ins) No. 846 of 2019	Orbit Lifescience Pvt Ltd. Vs. Raj Ralhan.	Anirudh Suresh	Sumesh dhawan- RP
5.	Comp. App. (AT) (Ins) No. 868 of 2019	Bank of Baroda. Vs. Maa Tara Ispat Industries Pvt Ltd. Through Pramod Kumar Singh.	Ritesh Khare	

For Admission (Fresh Cases)

6.	Comp. App. (AT) (Ins) No. 943 of 2019	Swwapnil Bhingardevay. Vs. Khandoba Prasanna Sakhar Karkhana Ltd & Ors.	Murani Kumar	
7.	Comp. App. (AT) (Ins) No. 944 of 2019	Shankar Ganapathy. Vs. K.R. Sundaresan & Ors.	A.S. Sathish Kumar	
8.	Comp. App. (AT) (Ins) No. 945 of 2019	Umachi Foods and Commodities Pvt Ltd. Vs. Ganesh Rice and General Industries.	Rajender Prasad Mishra	
9.	Comp. App. (AT) (Ins) No. 946 of 2019	Sobha Renaissance Information Technology Pvt Ltd (SRIT). Vs. Trivium Systems Inc. Rep. By their Indian Subsidiary Trivium India software Pvt Ltd.	Shivam Narang	Anuparna bordoloi
10.	Comp. App. (AT) (Ins) No. 947 of 2019	Manoj Kunwar. Vs. Oriental Bank of Commerce & Ors.	Venancio D' Costa	

11.	Comp. App. (AT) (Ins) No. 948 of 2019	Dhinal Shah. Liquidator of Innoventive Industries Ltd. Vs. Innoventive Ventures Ltd 7 Ors.	Vineet Dwivedi	
12.	Comp. App. (AT) No. 244 of 2019	V. Ravi Prakash. Vs. SAIF III Mauritius Pvt Ltd & Ors.	Kunal Sabharwal	
13.	Competition. App. (AT) No. 33 of 2019	R.K. Vachher. Vs. Competition Commission of India & Anr.	Lakshmi Kruttika Vijay	

For Admission (After Notice)

14.	Comp. App (AT) (Ins) No. 150 of 2019	Jagbasera Infratech Pvt Ltd. Vs. Rawal Variety Construction Ltd.	Sumant Bharadwaj	Narender Singh Yadav
15.	Comp. App. (AT) (Ins) No. 196 of 2019	Amar Remedies Ltd. Vs. IDBI Bank Ltd & Ors. With	Ashu Kansal	Kanishk Khetan- R2 Dhruv Varma-R6 Sanjeev Kumar Sirwalia-IDBI
16.	Comp. App. (AT) (Ins) No. 210 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Amar Remedies Ltd & Ors.	Sonali Rastogi	Ashu Kansal-R1 Nikunj Hurria-R2 Shakunt Saumitra- R7 Kshitij Parashar-R8
17.	Comp. App. (AT) (Ins) No. 335 of 2019	Trozen Sales Corporation Vs. Shashi Distelleres Pvt Ltd.	Charu Sachdev	Anand Sanjay
18.	Comp. App. (AT) (Ins) No. 407 of 2019	C. Shivakumar Reddy Vs. Dena Bank & Anr.	Goutham Shivshankar	Divyanshu Sahay- R1 Shradha Narayan- R2
19.	Comp. App. (AT) (Ins) No. 409 of 2019	Indo Alusys Industries Ltd. Vs. SMW Metal Pvt. Ltd.	Rohit Krishan Naagpal	P. Nagesh-R1
20.	Comp. App. (AT) (Ins) No. 510 of 2019	Imran Iqbal Khan & Anr. Vs. Benteler Trading International GMBH & Anr.	Narender Singh Yadav	PV Dinesh Lzafeer Ahmad- RP
21.	Comp. App. (AT) (Ins) No. 568 of 2019	Empress Place Owners Association. Vs. Chitra Srinivas & Anr. With	Ankur Singh	Ishan George-R1
22.	Comp. App. (AT) (Ins) No. 569 of 2019	Levantine Heights Apartment Allottees Associations. Vs Chitra Srinivas & Anr.	Arjun Krishnan	Ishan George-R1

23.	Comp. App. (AT) (Ins) No. 623 of 2019	D. Sathish Babu Vs. Optiemus Infracom Ltd. & Anr.	Swati Bansal	Mudit Sharma-R1 Ajay Kuma Jain- RP
24.	Comp. App. (AT) (Ins) No. 717 of 2019	Pr. Commissioner of Income Tax-6, Chennai Vs. Star Agro Marine Exports Pvt Ltd & Ors.	Vibhooti Malhotra	Anant A Pavgi-R2 Rajiv S. Roy-R3 Aakarshan Sahay- R4
25.	Comp. App (AT) (Ins) No. 721 of 2019	Power2SME Pvt Ltd. Vs. Uttam Strips Ltd. & Ors.	Pankaj Bhagat	Rakesh Kumar-R2 Shivankat Sharma- R3
26.	Comp. App. (AT) (Ins) No. 819 of 2019	Indian Overseas Bank Vs. S. Mukanchand Bothra(Deceased) & Anr. With	Chetan Roy	
27.	Comp. App (AT) (Ins) No. 844 of 2019	S. Rajendran, R.P of PRC International Hotels Pvt Ltd. Vs. S. Mukanchand Bothra (Deceased) & Ors.	Abhijit S. Roy.	
28.	Comp. App. (AT) (Ins) No. 820 of 2019	Sabarmati Gas Ltd. Vs. Shah Alloys Ltd.	Piyush Joshi	
29.	Comp. App. (AT) (Ins) No. 886 of 2019	Umaia Shanmuga Pandian & Anr. Vs. EPC Constructions India Ltd. (Formerly Known as Essar Projects India Ltd) Through its Resolution Professional Abhijit Guhothakurta	Hitesh jain	Akarshan Sahay – R1
30.	Comp. App. (AT) No. 125 of 2019	State Bank of India. Vs. United Breweries (Holdings) Ltd & Ors.	Chitranshul A. Sinha	Amish Tandon-R1 A. Raghunath- R3&4
31.	Competition App. (AT) No. 73 of 2018	Vishal Gupta Vs Competition Commission Of India & Ors	Hrishikesh Baruah	Rajdipa Behura-R1 Deeksha Manchanda (R2-4)

02:00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 270 of 2018 Part Heard	Jai Mahal Hotels Pvt. Ltd. Vs. Rajkumar Devraj & Ors. With	Sayan Ray	Abhishek Rao
2.	Comp. App. (AT) No. 271 of 2018 Part Heard	Rajkumar Vijit Singh & Anr. Vs. Rajkumar Devraj & Ors. With	Manisha Chaudhary	Abhishek Rao
3.	Comp. App. (AT) No. 329 of 2018 Part Heard	Rambagh Palace Hotel Pvt. Ltd. Vs. Rajkumar Devraj & Ors.	Manisha Chaudhary	Abhishek Rao

For Orders

4.	Comp. App. (AT) (Ins) No. 769 of 2019	Janak Dhawan. Vs. Famous Innovations Digital Creative Pvt Ltd & Ors.	Anuj Shah	Malvika Kalra (R1) Gautam Singhal (IRP)
5.	Comp. App. (AT) (Ins) No. 675 of 2019	Sankararaman Vaidyanathan. Vs. Val-Met Engineering Pvt Ltd & Anr.	Anil Kaushik	Ravi Raghunath Bhavana Duhoon- IRP
6.	Review Application No. 03 of 2019 in Comp. App. (AT) No. 168 of 2017	Sibi C. K. Vs. Vijaya Hospitality & Resorts &Ors.	Rajendra Singhvi	Gopinath Menon
7.	Comp. App (AT) No. 213 of 2017	Archer Power System Pvt. Ltd. Vs. Cascade Energy Pvt. Ltd. & 4 Ors. With	M. SricharanRangarajan	Soham Kumar Ginni Sehgal
8.	Comp. App. (AT) No. 296 of 2017	Archer Power System Pvt. Ltd. Vs. Cascade Energy Pvt. Ors.	M. SricharamRangarajan Sreoshi Chatterjee	Chaman Lal Soham Kumar Ginni Sehgal

For Admission (After Notice)

9.	Review Application No. 14 of 2019 in Comp. App. (AT) (Ins) No. 437 of 2018	Ghanashyam Mishra & Sons Pvt Ltd. Vs. Orissa Manganese and Minerals Ltd. & Ors. With	Mahesh Agarwal	Neha Nagpal (R-2), Shrinita (R-3), Shantanu Chaturvedi (R-SBI)
10.	Review Application No. 17 of 2019 in Comp. App. (AT) (Ins) No. 444 of 2018	Edelweiss Asset Reconstruction Co. Ltd. Vs. Orissa Manganese and Minerals Ltd.& Ors.	Sumant Batra	Mahesh Agarwal, Arjun Asthana (RP)
11.	Comp. App. (AT) (Ins) No. 816 of 2019	Shapoorji Pallonji & Co. Pvt. Ltd. Vs. Korba West Power Company Ltd. & Ors.	Sonali Jaitley Bakhshi	

Note: The Court will rise at 03:00 PM.

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By Order

**-sd/-
Registrar**